CENTRAL ELECTRICITY REGULATORY COMMISSION 6th, 7th & 8th Floors, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 Ph: Fax: 011-20904365

No. L-1 /268/2022/CERC

Date: 2nd August, 2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024.

In exercise of power conferred under Sub-clause (s) of clause (2) of the Section 178 of the Electricity Act, 2003 ("the Act') read with Section 61 and Section 62 of the Act, the Commission has prepared the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024 and the same is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of the above draft Regulation. The comments/ suggestions/ objections may be sent (3 hard copies + soft copy) to the Secretary, Central Electricity Regulatory Commission, 7th Floor, Tower B, World Trade Centre, Nauroji Nagar, New Delhi- 110029 or may be mailed to <u>secy@cercind.gov.in</u> and <u>mmchaudhari@cercind.gov.in</u>.

3. Last date for submission of the comments/suggestions/objections is 6th September, 2024. Date of public hearing will be decided separately. Sufficient opportunity will be given to all stakeholders to submit their views /comments/Suggestions/objections on the proposed draft Regulations.

Sd/-(Harpreet Singh Pruthi) Secretary, CERC

Note: The comments/suggestions/objections shall be uploaded through the SAUDAMINI Portal for registered users after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries e-Court Helpdesk at 011-20904365 extn. 260 or 7042604928 may be contacted.